

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1340 of 2019**

**In the matter of:**

**Ritu Murli Manohar Goyal**

**....Appellant**

**Vs.**

**SVG Fashions Ltd. & Anr.**

**....Respondents**

**Present:**

**Appellant: Present but appearance not marked.**

**Respondents: Mr. Sumit Kansal, Advocate for R-2.**

**ORDER**

**13.02.2020:** Heard learned counsel for the Appellant. Learned counsel for the Respondent submits that the arguing counsel is not available today.

List the matter for tomorrow, i.e. **14<sup>th</sup> February, 2020**, within first five cases.

**[Justice Bansi Lal Bhat]**  
**Member (Judicial)**

**[V. P. Singh]**  
**Member (Technical)**

**[Shreesha Merla]**  
**Member (Technical)**

*am/nn*